

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.414/2005**

**Wednesday this the 16<sup>th</sup> day of November 2005.**

**CORAM:**

**HON'BLE MR. K.V.SACHIDANANDAN, JUDICIAL MEMBER**

**Liyakhatali .N.,  
Primary School Teacher,  
Government High School, Minicoy, residing at  
government Quarters, 50 Acres, Minicoy. Applicant**

**(By Advocate Shri R.Sreeraj)**

**Vs.**

- 1. The Administrator, Union Territory of Lakshadweep,  
Kavarathi.**
- 2. The Secretary,(Education), Union Territory of Lakshadweep,  
Kavarathi.**
- 3. The Director of Education, Union Territory of Lakshadweep,  
Kavarathi.**
- 4. Shri K.B.Pathaha, Primary School Teacher, Basic School,  
Chetlat. Respondents**

**(By Advocate Shri Shafik M.A.(R.1-3).**

**The application having been heard on 16.11.2005  
the Tribunal on the same day delivered the following**

**ORDER (Oral)**

**HON'BLE MR. KV SACHIDANANDAN, JUDICIAL MEMBER**

**When the matter came up before the Bench, learned counsel on both sides  
submitted that the applicant has already joined the place where he has been transferred  
and the O.A. has become infructuous.**

- 2. Recording the above submission, O.A. is dismissed as infructuous. No order as to  
costs.**

**Dated the 16<sup>th</sup> November, 2005.**



**K.V.SACHIDANANDAN  
JUDICIAL MEMBER**